

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/2723/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti Selina Begum,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the 17<sup>th</sup> May, 2018.

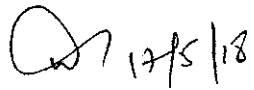
Sub: **Casual Leave and headquarter leave permission.**

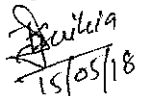
Ref:- Your letter No. DJNB/1155 dtd. 15.05.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 16.05.2018 along with headquarter leave permission from the evening of 15.05.2018 till the morning of 17.05.2018 has been ~~granted/rejected~~.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

  
15/05/18